



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Litigation 5th Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Jammu, the 10th of January, 2018

SRO- 08:- In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat, 1989 read with sub-section (3) of section 8 of the J&K Criminal Law (Amendment) Act, 1958 and in supersession of notification SRO 224 of 2017 dated 26.05.2017, the Government hereby designate the Chief Prosecuting Officers and Senior Prosecuting Officers of the respective Districts to be the Public Prosecutors for conducting the cases pertaining to the Crime Branch, J&K before the respective courts of Special Judge, Anti corruption in their respective Districts.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, J&PA.
Dated: 10-01-2018.

NO: LD (Lit) 2013/765-Home

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. Principal Secretary to Government, Home Department.
4. Registrar General, J&K High Court, Jammu.
5. Commissioner/Secretary to Government, General Administration Department.
6. All Principal District and Sessions Judges.
7. All Special Judges, Anticorruption Courts.
8. All Deputy Commissioners
9. Director Prosecution, J&K, Jammu.
10. Director Litigation, Kashmir/Jammu.
11. Sr. Superintendents of Police, all districts of the state.
12. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
13. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
14. Private Secretary to Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
15. Private Secretary to Secretary to Government, Department of Law, J&PA for information of the Secretary.
16. All concerned Chief Prosecuting Officers/Sr. Prosecuting Officers.
17. Incharge, Website Section, Department of Law, Justice and Parliamentary Affairs for updation.
18. SRO Section, Department of LJ&PA (w. 7 s.c).
19. Concerned file.

(Shafiq Hussain Mircha)
Assistant Legal Remembrancer,
Department of Law, Justice and P A.